

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 93

Dated Guwahati, the 18th December, 2020

In partial modification of this Registry's earlier Notification No. 88 dated 01.12.2020, Hon'ble the Chief Justice (Acting) has been pleased to nominate Senior Advocate *Shri L.H. Lianhrima* as the 5th Member of the Permanent Committee for Designation of Senior Advocates, for the State of Mizoram. Accordingly, the state wise permanent Committees for Designation of Senior Advocates in the Gauhati High Court are constituted in the following manner:

Sl. No.	Committee for Designation of Senior Advocates	Members
1.	For the State of Assam	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Manojit Bhuyan 4. Prof. (Dr.) Romesh Chandra Borpatragohain, Advocate General, Assam. 5. Sri Nilayananda Dutta, Senior Advocate
2.	For the State of Arunachal Pradesh	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Manojit Bhuyan 4. Sri Nilayananda Dutta, Advocate General, Arunachal Pradesh 5. Sri Kardak Ete, Senior Advocate
3.	For the State of Nagaland	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Manojit Bhuyan 4. Shri K. N. Balgopal, Advocate General, Nagaland 5. Shri R. Iralu, Senior Advocate
4.	For the State of Mizoram	1. Hon'ble the Chief Justice (Acting) 2. Hon'ble Mr. Justice M. R. Pathak 3. Hon'ble Mr. Justice Manojit Bhuyan 4. Advocate General, Mizoram. (<i>Vacant</i>) 5. Shri L.H. Lianhrima, Senior Advocate

This order shall come into force with immediate effect.

By Order,
Sd/- Raktim Duarah
REGISTRAR GENERAL

(Contd..)

Memo No. HC. III -23/2019/ 3634-3656/G, Dated Guwahati, the 18th December, 2020

Copy to:-

1. The Advocate General, Assam, Nagaland and Arunachal Pradesh.
2. Shri R. Iralu, Senior Advocate, Kohima Bench, Gauhati High Court.
3. Shri L.H. Lianhrama, Senior Advocate, Aizawl Bench, Gauhati High Court.
4. Shri Kardak Ete, Senior Advocate, Itanagar Bench, Gauhati High Court.
5. The Registrar (Vigilance/ Administration/ Judicial/ Establishment) Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
7. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
9. The President/ Secretary General, Gauhati High Court Advocates' Association, Guwahati.
10. The Chairman, NE Bar Council, Gauhati High Court, Guwahati.
11. The President/ Secretary General, All Assam Lawyer's Association, Guwahati.
12. The Joint Registrar _____, Gauhati High Court, Guwahati.
13. The Deputy Registrar _____, Gauhati High Court, Guwahati.
14. The Court Manager, Gauhati High Court, Guwahati.
15. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
17. The P.S. to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
18. The P.S. to Hon'ble Mr. Justice M. R. Pathak, Gauhati High Court, Guwahati.
19. The P.S. to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble _____, Gauhati High Court, Guwahati.
21. The Court Officer I & II, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
23. The C. A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

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18.12.2020